

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 46 of 2013

Dated: 1st May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd.
Versus

... Appellant(s)

Central Electricity Regulatory
Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

Even today nobody has appeared on behalf of the Respondents, despite service of notice.

Post the matter for hearing on **30.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Vs